

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The Voluntary Retirement of **Sh. Amit Kakkar** S/o Sh. K.K. Kakkar, (E.C. No. 13272) Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 18.06.2024 (A/N).

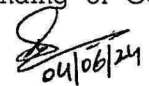
  
(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 37352-37307 Admn. II/PF/Ret./2024

04 JUN 2024  
Delhi, Dated the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, THC, Delhi (to make the recovery, if any, as per Rules and in accordance with the report of Computer Branch (Central District) dated 09.04.2024 regarding pending of computer in the name of said official.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central, THC, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, Central District, THC, Delhi.
- 14 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
- 15 Dealing Official:- General Branch, Central District, THC, Delhi.
- 16 **Sh. Amit Kakkar (E.C.-13272)** S/o Sh. K.K. Kakkar, Judicial Assistant/Reader in the court of Ms. Neha Goel, Ld. MM, NI-Act-02, Central District, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

  
A.O. (Judl.) Admn.II (C)  
O/o Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi.